

- (ii) Railways
- (iii) Ministry of Defence.
- (iv) Income-tax, Customs & Central Excise Departments.
- (v) Civil Aviation Department.
- (vi) Overseas Communication Service.
- (v.i) Delhi Administration.
- (viii) Delhi Police.
- (ix) Lok Sabha Secretariat.
- (x) Safdarjang, Lok Nayak Jaya Prakash Narain and Dr. Ram Manohar Lohia Hospitals.
- (xi) C.G.H.S.

**Silting in Tungabhadra Reservoir**

4701. SHRI H. G. RAMULU: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that silting is taking place in the Tungabhadra Reservoir (Karnataka);

(b) what steps Government have taken to clear the silt; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI). (a) Yes, Sir.

(b) and (c). Silting of reservoirs is a natural phenomenon and is taken into consideration while designing the project Soil conservation measures including contour bunding and afforestation in the catchment area of the reservoir are in hand since 1962-63 under a centrally sponsored scheme. The Tungabhadra Board has also initiated action for afforestation in the foreshore of the reservoir, above the full reservoir level, for reducing sediment inflow into the reservoir.

**Provision of Kiosks and Urinals in Pushp Vihar Colony, Delhi**

4703. SHRI OSCAR FERNANDES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the facilities such as Kiosks and Urinals on main roads have not been provided so far by the Government in the Pushp Vihar Colony; if so, the reasons therefor;

(b) whether Government propose to provide these facilities to the residents of Pushp Vihar in the near future;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). Facilities such as Kiosks and Urinals on main roads are provided for the convenience of people in an area by local bodies as and when considered necessary. Such facilities have not yet been provided in the Pushp Vihar Colony, Delhi.

**Wheat Rice and Cloth for Madhubani (Bihar)**

4704. SHRI BHOGENDRA JHA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether ration quota of wheat and rice of about twenty thousand quintals for the months of July, August and September last and cloth worth three lakhs of rupees allotted for the district of Madhubani in Bihar lapsed and was not given to the Government shops causing immense hardship to the needy and huge profiteers during the loan months;

(b) if so, causes and accountability therefor; and

(c) whether cash allotment of ten lakhs of rupees for Madhubani also was transferred elsewhere; if so, why?